

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

LOK SABHA
UNSTARRED QUESTION NO. 660
(TO BE ANSWERED ON 06.02.2019)

IMPLEMENTATION OF RECOMMENDATIONS OF SECOND ARC

660. KUMARI SUSHMITA DEV:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has begun implementation of the recommendations of the Second Administrative Reforms Commission (ARC);
- (b) if so, the details of the status of implementation;
- (c) if not, the reasons therefor;
- (d) whether the Government has any plan to undertake a review of administrative institutions and agencies for the purpose of reform in order to free them from political interference; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Yes, Madam. The decisions taken on the recommendations of the Second Administrative Reforms Commission were conveyed to concerned Ministries/Departments in the Government of India and all State Governments / Union Territory Administrations for taking action for implementation on the recommendations. The implementation of the recommendations is a continuous ongoing process.

(c): Does not arise.

(d) & (e): At present there is no such proposal. In any case, reforms is a continuous process and it changes with the requirements of time.
